

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 1685/99

with

OA 1686/99, 1733/99, 1734/99, 1735/99, 1736/99
and OA 1737/99

New Delhi this the 18th day of January, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

OA 1685/99

Sh. Kamal
S/O Sh. Kishan
Qr. No. 414, Type-I,
ESI Colony, Basai Darapur,
Ring Road, New Delhi-15 .. Applicant

(By Advocate Shri V.P.Trikha)

versus

Director General
ESI Corporation, Kotla Road,
New Delhi.

Director, Medical Employees State
Insurance Corporation, ESI Hospital
Complex, Basai Darapur, Ring Road-Delhi-15

Medical Supdt., Employees State
Insurance Corporation, ESI Hospital
Complex, Basai Darapur, Ring Road-Delhi-15 .. Respondents

(By Advocate Sh. G.R. Nayyar)

OA 1686/99

Smt. Bina
W/O late Sh. Amolak Singh
R/O H.No. 325, N. Block,
Shakur Pur, J.J. Colony, Delhi. .. Applicant

(By Advocate Sh. V.P.Trikha)

versus

1. Director General, Employees State
Insurance Corporation, Kotla Road,
New Delhi-2

2. Director, Medical, Employees State
Insurance Corporation, ESI Hospital
Complex, Basai Darapur, Ring Road,
New Delhi-15.

3. Medical Supdt. Employees State
Insurance Corporation, ESI Hospital
Complex, Basai Darapur, Ring Road,
Delhi-15 .. Respondents

(By Advocate Shri G.R. Nayyar)

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OA 1733/99

Sh. Ram Saran,
S/O Sh. Narangi Lal
R/O J-1194, Mangol Puri,
Delhi.

(By Advocate Sh. V.P.Trikha)

.. Applicant

(12)

versus

1. Director General,
Employees State Insurance
Corporation, Kotla Road, New Delhi-2
2. Director, Medical, Employees State
Insurance Corporation, ESI Hospital
Complex, Basai Darapur, Ring Road,
Delhi-15
3. Medical Supdt. Employees State Insurance
Corporation, ESI Hospital Complex,
Basai Darapur, Ring Road, Delhi-15

.. Respondents

(By Advocate Sh. G.R. Nayyar)

OA 1734/99

Smt. Shiksha Devi,
W/O Sh. Suresh Chander
R/O Quarter No. 453-454,
Type-I ESI Colony, ESI Hospital
Complex, Basai Darapur, Ring Road,
Delhi.

.. Applicant

(By Advocate Shri V.P.Trikha)

versus

1. Director General, Employees State
Insurance Corporation, Kotla Road,
New Delhi-2
2. Director, Medical, Employees State
Insurance Corporation, ESI Hospital
Complex, Basai Darapur, Ring Road,
Delhi-15.
3. Medical Supdt. Employees State
Insurance Corporation, ESI Hospital
Complex, Basai Darapur, Ring Road,
Delhi-15

.. Respondents

(By Advocate Shri G.R. Nayyar)

OA 1735/99

Miss Rajesh Kumar d/o late
Shri Hari Raj
Q.No.453, ESI Hospital Colony,
ESI Hospital Complex, Delhi.

.. Applicant

(By Advocate Shri V.P.Trikha)

versus

1. Director General, Employees State
Insurance Corporation, Kotla Road,
New Delhi-2

2. Director, Medical, Employees State Insurance Corporation, Kotla Road, New Delhi-2
3. Medical Supdt. Employees State Insurance Corporation, ESI Hospital Complex, Basai Darapur, Ring Road, Delhi-15.

.. Respondents

(By Advocate Shri G.R. Nayyar)

OA 1736/99

Sh. Sanjeev Kumar
S/O Shri Hari Ram
R/O D-3/38, Rohini Sector-20,
Delhi-41.

.. Applicant

(By Advocate Shri V.P.Trikha)

versus

1. Director General, Employees State Insurance Corporation, Kotla Road, New Delhi-2
2. Director, Medical, Employees State Insurance Corporation, ESI Hospital Complex, Basai Darapur, Ring Road, Delhi-15.
3. Medical Supdt. Employees State Insurance Corporation, ESI Hospital Complex, Basai Darapur, Ring Road, Delhi-15

.. Respondents

(By Advocate Shri G.R. Nayyar)

OA 1737/99

Shri Rajinder
S/O Shri Om Prakash
R/O H.No.471, Village Kanzhawala,
P.O. Kanzhawala, Delhi-81

.. Applicant

(By Advocate Shri V.P.Trikha)

versus

1. Director General, Employees State Insurance Corporation, Kotla Road, New Delhi-2
2. Director, Medical, Employees State Insurance Corporation, ESI Hospital Complex, Basai Darapur, Ring Road, Delhi-15.
3. Medical Supdt. Employees State Insurance Corporation, ESI Hospital Complex, Basai Darapur, Ring Road, Delhi-15.

.. Respondents

(By Advocate Shri G.R. Nayyar)

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O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

(N)

Both the learned counsel submit that the facts and legal issues raised in the aforesaid 7 OAs are identical and hence they are being disposed of by this common order.

2. The applicants have submitted that they have worked as casual labourers with the respondents from various dates, some of them for more than 10 years. However, Shri V.P.Trikha, learned counsel on behalf of the applicants submits that the respondents may be directed to verify their records to satisfy themselves that each of the applicants fulfil the terms and conditions of the DOP&T Office Memo. dated 10.9.93 and prays that thereafter they may be directed to confer 'Temporary Status' on them and other consequential benefits as provided therein. He submits that the date for this purpose could not be taken as 1.9.1999.

3. In view of what has been stated above, the aforesaid 7 OAs are disposed of with the following directions:-

Respondents 2 and 3 are directed to verify their records as to the claim of the applicants that they have completed 240 days service with them on or before 1.9.99. Such of the applicants who fulfil the terms and conditions of the Govt. of India DOP&T O.M. dated 10.9.93 after such verification shall be granted temporary status and be entitled to other benefits as laid down therein, subject to their satisfaction of the requisite conditions. Necessary action in this regard shall be taken within three months from the date of receipt of a copy of this order with intimation to the applicants. No order as to costs.

Let a copy of this order be placed in OA 1686/99, OA 1733/99, OA 1734/99, OA 1735/99, OA 1736/99 and OA 1737/99.

Abstained
Concurred
18/11/2000
S.O.C.C.W

(Smt. Lakshmi Swaminathan)
Member (J)

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